

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/945(CHE)/2024**

**PETITION NUMBER : CP(IB)/62(CHE)/2024**

**NAME OF THE APPLICANT : Indian Bank**

**NAME OF THE RESPONDENT(S) : J Aldrin Selvarani (Yashica Electronics  
Pvt Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Ms. Bhargavi Sundar Rajan for the Indian Bank. IRP is present in person. None for the Respondent.

Respondent is given final opportunity to appear failing which Respondent will be set ex parte.

IRP report served. AOS filed vide Sr. No.2230.

List the matters for hearing on **27.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk